

1

In the Court of 1<sup>st</sup> Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru

Cause List

20 + 20 Cases listed for Hearing on 14.12.2020

MORNING SESSION


Sl. No	Case Nos.	Stage	Advocate	
			Plaintiff's Advocate	Defendant's Advocate
1	OS 1950/2007	A D R	J S Dinesh	R G K
2	OS 1684/2014	Issues	Thimmarayappa D C	
3	OS 111/2015	Issues	T P Srinivasa	
4	Misc 105/2019	Evidence	T M J	
5	OS 1009/2013	Evidence	S Krishnamurthy	
6	OS 559/2007	Evidence	Krishna Rao K N	H G SR
7	OS 1311/2007	Evidence	M K R	Y N Sathyan Rao
8	OS 1090/2010	Evidence	Shivaraju T M	
9	OS 616/2010	Evidence	V Vishwanath	
10	M C 139/2020	Evidence	D P Narasimhamurthy	
11	OS 578/2013	Evidence	G S Prasad	
12	M C 8/2015	Evidence	K B R	
13	OS 1271/2018	Evidence	Shivakumar N	
14	OS 1078/2010	Evidence	B M Arun	GN
15	OS 340/2000	Arguments	H M Munivankatappa	D M S
16	OS 1712/2004	Arguments	K V Narasimhan	
17	OS 1850/2013	Arguments	L Chandrashekar	
18	OS 1347/2017	Arguments	K M	
19	Misc 49/2018	Arguments		

20	OS 727/2018	Arguments	J Y Chandrasekhar
21	MA 101/2018	Arguments	M A Ponnai
22	OS 1361/2020	Orders	C Y Sundaraj
23	OS 1154/2020	Objections	K B Chandrasekhar Reddy

## AFTER-NOON SESSION

Sl.No	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	OS 1069/2020	Hearing	Srinivas C H	
2	OS 1168/2020	Hearing	D R Ravishankar	
3	OS 1174/2020	Hearing	A Rajesh	
4	Misc 60/2020	Hearing	B H Chikkanna	
5	OS 1189/2020	Notice	H Y Nagaraj	
6	OS 1233/2020	Hearing	Guruprasad M N	
7	M A 75/2020	Hearing	Balaji Law solutions	
8	OS 907/2007	Hearing	K M Ranganna	
9	OS 1000/2013	Hearing	R S Patil	
10	EX 12/2017	Hearing	K Shivashankar	
11	OS 749/2019	Hearing	G S Prasad Reddy	
12	OS 1659/2019	Hearing	Jyothisri	
13	OS 1570/2005	Judgment	Chandrashekhara Reddy	P M S
14	RA 1/2018	Judgment	Vinay	
15	OS 722/2020	Orders	Raju P and Co	
16	OS 1319/2018	Objections	H R Praveen Kumar	
17	OS 1825/2018	Objections	G Manivannan	A S R
18	OS 675/2018	Hearing	B Vijay Shetty	
19	OS 322/2019	Hearing	B Manjunath	

Note: Other cases are adjourned as per CIS.

  
I Addl. Senior Civil Judge  
Bengaluru Rural District, Ben

**List of cases posted on 14.12.2020 on S.O.P basis in the  
court of II Addl. Senior Civil Judge, Bengaluru Rural  
District, Bengaluru.**

<b>Morning Session</b>					
01	OS.722/2011	Summons	16	MA. 96/2017	Hearing
02	OS.1438/2017	Summons	17	OS. 273/2018	Hearing
03	OS.1608/2017	Summons	18	OS.612/2018	Hearing
04	OS.5/2018	Summons	19	Ex.46/2018	Hearing
05	OS.1865/2019	Summons	20	OS. 66/2011	Hearing
06	MC.124/2017	Notice	21	OS.131/2018	Hearing
07	OS.1084/2012	Hearing	22	MA.62/2020	Hearing
08	OS.854/2013	Hearing	23	MC. 224/2019	Hearing
09	OS.21/2016	Hearing	24	OS.1077/2020	Hearing
10	OS.97/2016	Hearing	25	OS.832/2010	Evidence
11	FDP.15/2016	Hearing	26	OS.1132/2010	Evidence
12	MA. 40/2016	Hearing	27	OS.1217/2010	Evidence
13	MA. 41/2016	Hearing	28	OS.46/2011	Evidence
14	MA. 42/2016	Hearing	29	OS.1434/2011	Evidence
15	MA. 43/2016	Hearing	30	MA.103/2017	Appearance of party

<b>Afternoon Session</b>					
31	OS.676/2018	Summons	40	OS.1127/2013	A.D.R
32	OS.739/2018	Summons	41	OS.510/2019	Conciliation
33	OS.1332/2018	Summons	42	MA.103/2017	Arguments
34	OS. 659/2019	Summons	43	OS. 142/2020	Orders
35	OS.1452/2019	Summons			
36	OS.1545/2019	Summons			
37	OS.1584/2019	Summons			
38	OS.67/2020	Summons			
39	OS.731/2020	Summons			

**Note:** Advocates and litigants are requested to follow the recent S.O.P issued by the Hon'ble High Court of Karnataka dated 12.11.2020.

-sd/-  
II Addl. Senior Civil Judge,  
Bengaluru (R) District, Bengaluru.

In the Court of  
III Addl. SENIOR CIVIL JUDGE  
Bengaluru Rural District.,  
Bengaluru.  
Cause List Dated **14.12.2020**  
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p><b><u>EVIDENCE</u></b></p> <p>1) OS. 1271/2008 2) OS. 1311/2008 3) OS. 503/2011 4) OS. 609/2011 5) OS. 928/2011 6) OS. 806/2014 7) OS. 1720/2015 8) OS. 1734/2015 9) OS. 1934/2015 10) OS. 1975/2015 11) Misc. 77/2016 12) Misc. 68/2017 13) OS. 1084/2017 14) OS. 1257/2017 15) OS. 1548/2017 16) Misc.172/2018 17) OS. 1576/2018 18) OS. 123/2019</p> <p><b><u>SUMMONS</u></b></p> <p>19) Misc.108/2018</p> <p><b><u>ARGUMENTS</u></b></p> <p>20) OS. 2622/2006</p>	<p><b><u>A.D.R</u></b></p> <p>21) OS. 721/2014</p> <p><b><u>HEARING</u></b></p> <p>22) OS. 775/2008 23) OS. 1691/2008 24) OS. 691/2010 25) OS. 53/2011 26) OS. 1156/2012 27) OS. 1213/2012 28) OS. 1549/2012 29) OS. 1647/2012 30) OS. 701/2014 31) OS. 1475/2014 32) FDP. 39/2014 33) OS. 1621/2015 34) OS. 1678/2015 35) Ex. 71/2015 36) OS. 1804/2015 37) OS. 319/2016 38) OS. 951/2016 39) OS. 1163/2016 40) MA. 50/2016</p>

Sd/-  
I/c III Addl. Senior Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 12.11.2020 issued by Hon'ble High Court of Karnataka.

**In the court of the IV Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru,  
The following cases are posted on  
14.12.2020**

<b>Morning Session 11 am to 2 pm</b>	<b>Afternoon Session 2.45 pm to 5.00 pm</b>
<b>Arguments</b>	<b>Arguments</b>
<b><u>To hear on IAs</u></b> 1. O.S.1106/2014 2. O.S.988/2020 3. F.S.P.16/2010 4. O.S.1429/2011 5. O.S.841/2010 6. O.S.2129/2014 7. O.S.686/2003 8. O.S.595/2019	<b><u>To hear on IAs</u></b> 1.O.S.1513/2019 2.O.S.1916/2018 3. O.S.147/2018 4. O.S.726/2013 5. O.S.120/2016 6. O.S.303/2018 7.O.S.601/2012
<b>Evidence</b>	<b>Evidence</b>
1. O.S.473/2013 2. O.S.1093/2010 3.O.S.411/2013 4.O.S.1634/2013	1. O.S.1693/2017 2. O.S.1551/2012 3.O.S.1358/2012 4.O.S.458/2013

Sd/-

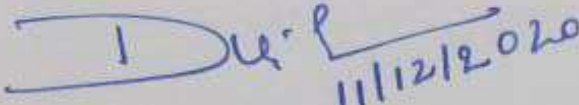
IV ASCJ    11.12.2020  
Bengaluru Rural District, Bengaluru.



**In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru**  
**Rural District, Bengaluru.**

**Cause list Dated 14.12.2020**

<b><u>Morning Session</u></b>	<b><u>After Noon Session</u></b>
<b><u>Hearing</u></b>  1) LAC. 90/2007 2) OS. 91/2015 3) OS. 1555/2005 4) OS. 1845/2005 5) OS. 2524/2006 6) OS. 3013/2006  <b><u>Evidence</u></b>  7) OS. 132/2005 8) OS. 469/2006 9) OS. 702/2006 10) OS. 1020/2006 11) OS. 1383/2006 12) OS. 1202/2007 13) OS. 1461/2007 14) LAC. 70/2007 15) OS. 2548/2007 16) OS. 1286/2008 17) OS. 292/2012 18) OS. 1313/2016  <b><u>Arguments</u></b>  19) OS. 198/2007 20) OS. 1088/2016	<b><u>Hearing</u></b>  1) OS. 482/2007 2) OS. 1114/2007 3) OS. 416/2012 4) OS. 1304/2012 5) OS. 1525/2012 6) OS. 1555/2012 7) OS. 259/2013 8) OS. 1507/2013 9) FDP. 43/2015  <b><u>Arguments</u></b>  10) RA. 47/2015 11) Misc. 51/2016  <b><u>Pre conciliation for E Lok Adalath</u></b>  12) OS. 114/2015 13) OS. 771/2013 14) OS. 778/2013 15) OS. 869/2013 16) OS. 871/2013 17) OS. 929/2013 18) OS. 1095/2013 19) OS. 1166/2013 20) OS. 1232/2013

  
11/12/2020  
V Addl. Senior Civil Judge,  
Bangalore Rural District, Bangalore.

**In The Court Of VI Addl. Senior Civil Judge, Bengaluru  
Rural District, Bengaluru the following cases are posted on  
14.12.2020**

Morning Session			After Noon session		
Sl. No.	Case No.	Stage	Sl. No.	Case No.	Stage
1	O.S. 1506/2014	Summons	1	O.S. 87/2014	Issues
2	O.S. 1766/2016	Summons	2	O.S. 167/2014	Issues
3	O.S. 1074/2020	Summons	3	O.S. 230/2014	Issues
4	O.S. 649/2014	Hearing	4	O.S. 375/2014	Issues
5	O.S. 1152/2014	Hearing	5	O.S. 404//2014	Issues
6	O.S. 1520/2015	Hearing	6	O.S. 689/2014	Issues
7	O.S. 1942/2015	Hearing	7	O.S. 749/2014	Issues
8	O.S. 25/2016	Hearing	8	O.S. 1271/2014	Issues
9	M.C. 200/2020	Hearing	9	O.S. 1490/2014	Issues
10	O.S. 1159/2020	Hearing	10	O.S. 1575/2014	Issues
11	O.S. 2220/2006	A.D.R	11	O.S. 77/2015	Issues
12	O.S. 59/2014	A.D.R	12	O.S. 1273/2016	Issues
13	O.S. 1797/2016	A.D.R	13	O.S. 1434/2016	Issues
14	MISC. 3/2014	Evidence	14	O.S. 1557/2016	Issues
15	O.S. 344/2009	Evidence	15	O.S. 1149/2012	Appearance of Party
16	O.S. 1542/2014	Evidence	16	O.S. 1295/2015	Appearance of Party
17	O.S. 394/2017	Evidence	17	O.S. 712/2009	Orders
18	O.S. 2370/2006	Arugments	18	ECA. 1/2014	Orders
19	MISC. 111/2016	Arugments	19	EX. 8/2017	Objections
20	O.S. 355/2017	Arugments	20	MISC. 27/2017	Objections

Date : 14.12.2020  
Place : Bengaluru

Sd/-  
VI Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru.

Note : Other cases listed on 14.12.2020 are adjourned in the CIS, as per SOP.